

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.09.2026

COURT OF REGISTRAR
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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6307 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Mehulkumar Arvindbhai Patel Suspended Management MAP Refoils India Limited & Ors Vs. Vikash Jain Liquidator of MAP Refoils India Limited	Natasha Dhruvan Shah
2.	I.A. No. 6355 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Godawri Capital Private Limited & Anr. Vs. Jalesh Kumar Grover, Resolution Professional for Grandstar Reality Pvt. Ltd.	Hargun Singh Kalra
3.	I.A. No. 6356 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Sawalka Autotech Private Limited. Vs. Jalesh Kumar Grover, Resolution Professional for Grandstar Reality Pvt. Ltd.	Hargun Singh Kalra
4.	I.A. No. 6424 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Sapan Mohan Garg Vs. Bharat Gupta	Nikhil Kumar Jha
5.	I.A. No. 6426 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Kundan Minerals and Metals Limited Vs. Sandeep Khaitan & Ors.	Prithu Garg

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